

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Real Value Promoters Pvt Ltd

PETITION NUMBER : CP/IB/577/2020

**APPLICATION NUMBER : a) IA(IBC)(PLAN)/3/2024
b) IA(IBC)/883(CHE)/2024
c) IA(IBC)/918(CHE)/2024
d) IA(IBC)/848(CHE)/2024
e) IA(IBC)/882(CHE)/2024
f) IA(IBC)/849(CHE)/2024
g) IA(IBC)/834(CHE)/2024
h) IA(IBC)/921(CHE)/2024
i) IA(IBC)/886(CHE)/2024
j) IA(IBC)/345(CHE)/2024**

ORDER

201.a. IA(IBC)(PLAN)/3/2024 IN CP/IB/577/2020

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

List the Application for hearing on **28.05.2024**.

201.b. IA(IBC)/883(CHE)2024 IN CP/IB/577/2020

201.c. IA(IBC)/918(CHE)2024 IN CP/IB/577/2020

201.d. IA(IBC)/848(CHE)2024 IN CP/IB/577/2020

201.e. IA(IBC)/882(CHE)2024 IN CP/IB/577/2020

201.f. IA(IBC)/849(CHE)2024 IN CP/IB/577/2020

201.h. IA(IBC)/921(CHE)2024 IN CP/IB/577/2020

201.i. IA(IBC)/886(CHE)2024 IN CP/IB/577/2020

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the applications for hearing on **13.06.2024**.

201.g. IA(IBC)/834(CHE)2024 IN CP/IB/577/2020

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **10.06.2024**.

201.j. IA(IBC)/345(CHE)2024 IN CP/IB/577/2020

Ld. Counsel for the Applicant is present. Ld. Counsel Mr. A.G. Sathyanarayana for the Respondent is present.

Counter has been filed vide SR No.1624 dated 02.04.2024.

Copy of the counter not available.

List the matter for hearing on **03.05.2024**.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)